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Statement

Index Numbers of Wholesale Prices

(Base : 1970-71-100)

	28-1-1978	20-1-1979
Primary Articles:	. 181.6	178.0
of which :		
Fibres	. 177.8	165.7
Metallic Mineral	s 192.2	204.7
Logs, Timber and Bamboo	247.2	320-8
Non-Metallic Minerals	187.0	200 0
Manufactured Products	176 2	179.1
of which :		
Textiles .	176.2	180.1
Metal Products, Machinery and Transport		
Equipment	177.9	186.7
Paper .	175 0	191.2
Non-metallic Mineral Produ	cts 198.9	222.7
Chemicals and Chemical Prod	ucts 173.0	177.7
Pesticides .	231 • 1	242.0

Development of Elephenta Islands in Maharashtra

1836. SHRI AVIND GANESH KULKARNI:

SHRI GURUDEV GUPTA: SHRI M.

ANANDAM: SHRI S. W. DHABE;

SHRIMATI AMBIKA SONI: SHRI

DINESH GOSWAMI: SHRI VITHAL

GADGIL: Will the Minister of

TOURISM

AND CIVIL AVIATION be pleased to state:

(a) whether Elephanta Island in Maharashtra a tourist destination for international tourists is without adequate drinking water supply, sanitation and landscaping facilities; and (b) if so, whether any scheme has been forwarded by Government of Maharashtra to the Government of India t0 solve these problems?

THE MINISTER OF TOURSIM AND (SHRI CIVIL AVIATION PURU SHOTTAM KAUSHIK): (a) and (b) The Experts Committee commpring of the representatives the Depart ments of the Central and State Gov ernments concerned with the deve lopment of Elephants had examined these aspects of Elephanta Island and drinking concluded that the water for the is adequate supply present volume of visitors to the Island. The Committee also recommended that water sources could be aughmented by the system of ancient water storage kunds. and also fcy sinking more wells. It may be mentioned that the Central Department of Tourism has incurred an expenditure of Rs. 12,98,223 for the provision of a water supply system at Elephan+a.

The Committee had also recommended landscaping and afforestation on the Island to enhance its environmental characteristics, and provision toilet facilities for better sanitation purposes may be given top priority in the development of the Island. The State Government has recently sent a scheme for water supply to the Department of Tourism at an estimated cost of Rs. 99.87 lakhs which envisages bringing water to the Island through under-water pipelines from Nhswa Island.

Issue of licences during Emergency 1837. SHRI AVIND GANESH

KULKARNI:

SHRI GURUDEV GUPTA: SHRI M. ANANDAM:

SHRI S. W. DHABE;

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a C.B.I, report has been received by Government recently regarding undue influence exercised by V.I.Ps including some Members of Parliament to grant export and import licences during emergency; and (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

Bank loans to members of Board of Directors of Punjab and Sind Bank

1833. SHRIMATI AZIZA IMAM: Will the Minister of FINANCE be r pleased to state:

(a) the names of the Board of Directors of the Punjab and Sind Bank Limited;

(b) names of those persons out of the above who are also represented on the Board of Directors of the Laxmi Commercial Bank;

(c) whether any loans have been taken by these Directors from the Banks directly or indirectly; and

(d) if so, what are the amounts of loan taken by them?

THE MINISTER OF STATE UN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLA): (a) The names of members of the Board of Directors of the Punjab and Sind Bank Limited are as under:

- 1. Shri Inderjit Singh (Chairman)
- 2. Shri Sant Singh
- 3. Shri Gurbhajan Singh Mann
- 4. Shri Charanjit Singh
- 5. Shri Surendra Singh Majithia
- 6. Shri Kartar Singh Anand

(b) Banking Regulation Act, 1949 prohibits a banking company from having as its Director any person who is a Director of another banking company. None of the directors of the above bank is represented on the Board of Directors of the Lakshmi Commercial Bank Limited.

(c) and (d) According to the practices and usages customary among

banks and also according to the provisions of the statutes, information regarding the credit facilities granted by banks to their constituents is not to be divulged. However, Banking Regulation Act does not prohibit a bank from giving credit facilities to a Director of another bank.

Committee to investigate into the performance of I.R.C.I.

1839. SHRI KALYAN ROY: SHRI JAHARLAL BANER IEE[.]

Will the Minister of FINANCE be pleased to refer to the answer to Un-starred Question 599 given in the. Rajya Sabha on the 29th November, 1977 and state:

(a) what is the progress of the 37 units which were under various stages of reconstruction;

(b) the names of those units, amount received and progress report of each one of them till the end of February, 1979;

(c) whether any information has been collected from the remaining 17 units including those which suspended their operation;

(d) if so, what are the details thereof including their names and the assistance received; and

(e) what is the result of efforts which were allegedly made to assist resumption of operation in closed units, unit-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLA): (a) to (e). Information is being collected and to the extent available, it will be laid on the Table of the House.

Difficulties in the Indian Airlines Office at Calcutta

1840. SHRI KALYAN ROY:

SHRI JAHARLAL BANERJEE:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received a letter dated the 13th Feb-